

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GES INFOTEK PRIVATE LIMITED**

1.	Name of the Corporate Person	GES Infotek Private Limited
2.	Date of Incorporation of the Corporate Person	07 th July 2005
3.	Authority under which corporate person is incorporated/ registered	Companies Act 1956, ROC Ernakulam
4.	Corporate Identity Number of corporate person	U72200KL2005PTC018390
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	First Floor, Padmanabham, Technopark, Karyavattom P.O, Trivandrum 695581
6.	Liquidation commencement date of corporate person	25 th March 2022
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai #68, Chitrapur Bhavan, 6B, 6 th Floor, 8 th Main, 15 th Cross, Malleshwaram, Bangalore 560055 Pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	24 th April 2022

Notice is hereby given that GES Infotek Private Limited has commenced voluntary liquidation on 25th March 2022.

The stakeholders of GES Infotek Private Limited are hereby called upon to submit a proof of their claims, on or before 24th April 2022, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 29th March 2022

CA Ganesh P Pai
Registered Insolvency Professional
Registration No: IBBI/IPA-001/IP-P01313/2018-19/12054


Ganesh Panduranga Pai
Insolvency Professional